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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP199/ 16	193/17	Hearing	391/ 394	Dell International Services India Pvt.Ltd

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SINCHANA M.R - ROC - <u>Sinchana M.R</u>		9965320087
2.	ABHJIT ATUR For J Sagar Associates 9663309317	Petitioner	

ORDER

Counsel for Petitioner is present. Smt. M.R Sinchana, Standing Counsel for Central Government filed Memo for appearance on behalf of ROC & R.D. At the request of Counsel for Petitioner time granted. List it on 21/04/2017.


Member (J)


Member (T)